

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2187  
ANSWERED ON:09.03.2011  
MISCONDUCT BY INDIAN DIPLOMAT  
Singh Shri Bhola

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether any case of misconduct by Indian diplomats have been reported recently;
- (b) if so, the details thereof;
- (c) the number of such diplomats who have been recalled by the Government during the last one year;
- (d) the details of the action taken against them;
- (e) whether the Government proposes to issue any code of conduct for diplomats; and
- (f) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

(a) to (d) An Indian diplomat posted in London was accused of domestic violence recently. The officer was transferred back to India prematurely. He returned on 22 January 2011 and has since been reverted to his parent cadre. Department of Personnel and Training was advised of the decision to transfer the officer back to Headquarters and requested that they take further necessary action at their end. Separately, a case of inappropriate behaviour by an Indian diplomat travelling to New York was reported to the Ministry. The diplomat was immediately transferred back to Headquarters. An enquiry is currently underway under the Central Civil Services (Conduct) Rules, 1964.

(e) & (f) All officers posted abroad are governed by the Central Civil Services (Conduct) Rules, 1964. Special instructions are issued from time to time on behaviour expected from officers. In this context, Foreign Secretary has recently reiterated such instructions to all officers and staff in Missions abroad and emphasized that any reported case of harassment will result in the officer/officials recall to headquarters where he/she will face disciplinary action.